

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.03-IA/1071(AHM)2024
in
CP(IB) 206 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Keshav Multipack (India) Pvt Ltd
V/s
Granito (India) Ltd

RegentApplicant
.....Respondent

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent :

ORDER

IA/1071(AHM)2024

This application is filed by the Liquidator for placing on record the 16th Quarterly progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1071 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)